

DETAILS/INFORMATIONS TO BE SUBMITTED FOR COMPUTATION OF ENERGY CHARGES OF A COAL/LIGNITE BASED STATIONS

Company- _____ Generating Station _____

Installed Capacity(MW)- _____ Configuration of Plant- _____

S.No.	Description	Value considered for Energy Charge computations		
		As per project specific tariff notification of Gol	As per PPA/ BPSA with beneficiaries	As per notification of CERC
1	COD of Station			
	Unit-I			
	Unit-II			

	Unit-N			
	Note- COD of station shall be COD of last Unit commissioned			
2	Gross Station Heat Rate (kCal/kWh)-GHR			
	-During stabilisation Period			
	-Subsequent Period			
3	Secondary Fuel Oil Consumption (ml/kWh)- (Q_s)_n			
	-During stabilisation Period			
	-Subsequent Period			
4	Auxiliary Energy Consumption (%) - (AUX)			
	During stabilisation Period			
	-with Cooling Towers			
	-without Cooling Towers			
	Subsequent Period			
	-with Cooling Towers			
	-without Cooling Towers			
	Specify type of BFP whether Electrical driven or Steam driven			
5	Weighted average GCV of Coal/Lignite for the the preceeding 3 months from the month of tariff filing (Kcal/Kg)- (GCV) _p (Submit detailed worksheet in the form 13A.)			
6	Weighted average Price of Coal/Lignite for the the preceeding 3 months from the month of tariff filing (Rs./MT) - (Pp) (Submit detailed worksheet in the form 13A.)			
7	Weighted average GCV of Secondary Fuel Oil for the the preceeding 3 months from the month of tariff filing (Kcal/Kg or Kcal/Litre) - (GCV) _s (Submit detailed worksheet in the form 14A)			
8	Weighted average Price of Sec. Fuel Oil for the the preceeding 3 months from the month of tariff filing (Rs./MT) - (P _s) (Submit detailed worksheet in the form 13A.)			
9	Specify Fuel Price adjustment formula			
	-During stabilisation Period			
	-Subsequent Period			

Note:

1. Submit a copy of project specific tariff Notification of Gol or PPA with beneficiaries.
2. Submit detailed calculations in support of Energy charge for stabilisation period and subsequent period separately as per Form-15.
3. Furnish any other relevant information.
4. Strike-out whichever is not applicable.

PETITIONER